

ITEM NO.10
(Part-heard)

COURT NO.5

SECTION XII-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 11912-11913/2020

(Arising out of impugned final judgment and order dated 16-09-2020 in IA No. 1/2020 16-09-2020 in IA No. 1/2020 passed by the High Court Of Andhra Pradesh At Amravati)

THE STATE OF ANDHRA PRADESH & ANR.

Petitioner(s)

VERSUS

VARLA RAMAIAH & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.101299/2020-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.99552/2020-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES & IA No. 121355/2020 - APPLICATION FOR PERMISSION

WITH

W.P.(C) No. 1192/2020 (PIL-W)

(FOR ADMISSION and IA No.104843/2020-EXEMPTION FROM FILING O.T. and IA No.104839/2020-EXEMPTION FROM FILING AFFIDAVIT and IA No.104850/2020-APPLICATION FOR EXEMPTION FROM FILING ORIGINAL VAKALATNAMA/OTHER DOCUMENT)

Date : 16-11-2022 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Mahfooz Ahsan Nazki, AOR
Mr. Amit Bhandari, Adv.
Mr. Polanki Gowtham, Adv.
Mr. Shaik Mohamad Haneef, Adv.
Mr. T. Vijaya Bhaskar Reddy, Adv.
Mr. K.V.Girish Chowdary, Adv.
Ms. Rajeswari Mukherjee, Adv.
Ms. Niti Richhariya, Adv.

Ms. Mukti Singh, AOR

For Respondent(s) Mr. Siddharth Dave, Sr. Adv.
Ms. Prerna Singh, Adv.
Mr. Guntur Prabhakar, Adv.
Mr. Guntur Pramod Kumar, AOR
Mr. Sughosh Subramanyam, Adv.
Mr. Agnish Aditya, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Arguments heard in part.

List tomorrow (17.11.2022) as part-heard.

**(R. NATARAJAN)
ASTT. REGISTRAR-cum-PS**

**(NISHA TRIPATHI)
ASSISTANT REGISTRAR**